

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

CP-16/105(ND)/2017

IN THE MATTER OF:

Pahuja Takil Seed Limited

.....PETITIONER

**SECTION :
Under Section 441**

Order delivered on 10.8.2017

**Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)**

For the Petitioner

: Mr. Anirudh Das, Advocate
Mr. Aditya Mukherjee, Advocate

For the Respondent


:

ORDER

Learned Counsel for the parties are present. Heard.

Order reserved.

Surjit
10.8.2017


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**